NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

TELECTION NONDER

PETITION NUMBER

: TP (HC)/33/2017

NAME OF THE PETITIONER(S)

: PONDICHERRY SPECIAL ECONOMIC ZONE

COMPANY LTD

UNDER SECTION

: 66

S.No. Name (in Capital)

Represented by

Signature

1. A. NARAYANAN

Phr.

<u>ORDER</u>

Heard the applicant. Order is reserved.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)